

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:856

ANSWERED ON:27.07.2000

DIESEL SCAM

DILIP KUMAR MANSUKHLAL GANDHI;UTTAMRAO NATHUJI DHIKALE;VILAS BABURAO MUTTEMWAR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Central Bureau of Investigation in Madhya Pradesh and Maharashtra have revealed a wide network of racketeers who took delivery of huge quantities of subsidised diesel from Gujarat and other States;
- (b) if so, whether 23 companies were raided in Indore, Bhopal, Ujjain, Dhar and other places in M.P. and also in Maharashtra;
- (c) whether the investigation agency has found that the oil companies had failed to detect that their retail outlets were getting supplies from outside sources;
- (d) if so, the details of the outcome of these raids; and
- (e) the action that has been taken against those found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SANTOSH KUMAR GANGWAR)

- (a) to (e):- Information is being collected and will be laid on the Table of House.